

2. Investment in Public Sector Enterprises.

a) MFIL

b) NERAMAC

F. SECRETARIAT ECONOMIC SERVICES.

1. Scheme for strengthening of nodal agencies.

2. Scheme for strengthening of Directorate of F and VP for information, training, education and quality system for development of F and VP.

3. Scheme for participation in National and International exhibitions.

4. Scheme for promoting studies in food processing.

5. Scheme for performance awards in Food Processing Industries.

Linking Roads of Maharashtra with National Highways

2666. SHRI VILASRAO NAGNATHRAO GUNDEWAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Maharashtra has sent any proposal seeking special allocation to connect certain roads with National Highways;

(b) if so, the details thereof; and

(c) the funds proposed to be allocated to the State Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c).

Presumably, the Hon'ble Member having in mind the proposals submitted by the Government of Maharashtra for financing proposals linking State Roads with National Highways. The proposal relating to construction of By pass road between VeerTol bridge and Khad costing Rs. 4.00 crores has been accommodated under Centrally-Aided Programme of State Roads of Inter-State or Economic Importance in May, 1993. Proposals for revised estimates for 1993-94 have been invited from the State Government and allocation of funds will be made keeping in view their requirements and availability of funds.

[English]

Joint Venture With U.S.

2667. DR. VASANT NIWRUTTI PAWAR: Will the Minister of STEEL be pleased to state:

(a) whether the Steel Authority of India Limited is planning a joint venture with some U.S. firm;

(b) if so, the details thereof; and

(c) the benefits that SAIL expects from such a joint venture?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir. SAIL is proposing to set up a joint venture company with USX Engineering and Consultants Inc. of USA in the area of Information Technology.

(b) and (c). By the proposed Joint Venture, SAIL shall be benefited inter-alia in terms of:-

(i) Earning substantial revenue from the profit share of the Joint